

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/2163 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 25th April 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.1/18/19/1667 Dated Silchar the 22.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 20.04.2019, has been granted/rejected.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/2164/A, dated 25.04.19

Pd/s

Copy to:

1. The Systems Analyst, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)